

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.518/90

Date of Order: 18.6.1993

BETWEEN :

P.V.P.Mrutyunjaya Rao

.. Applicant.

A N D

1. Comptroller & Auditor General
of India, Bahadurshah Zafar Marg,
New Delhi.

2. Accountant General (Audit)-I
Andhra Pradesh, Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.G.Bikshapathy

Counsel for the Respondents

.. Mr.G.Panam eswara Rao

CORAM:

HON'BLE SHRI A.B.GORTHI: MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

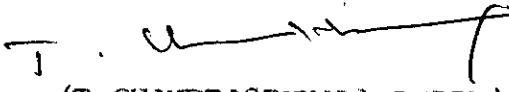
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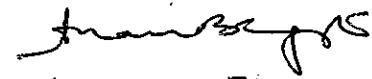
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Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

The relief sought by the applicant ~~in this~~ is for a direction to the Comptroller & Auditor General of India for inclusion of the applicant's name in the select list prepared as on 1.7.1990. It has ^{now} ~~not~~ been brought to our notice by Mr.G.Parameswara Rao, Standing Counsel for the respondents that the applicant was over-aged for being included in the select list and ^{that} this position was made known to him. Mr.G.Bikshapathy, Learned counsel for the applicant accepts this version.

In the light of afore-stated ~~the~~ submissions, the O.A. is dismissed. There shall be no order as to costs.


(T.CHANDRASEKHARA REDDY)
Member (Judl.).


(A.B.GORTHI)
Member (Admn.)

Dated: 18th June, 1993

(Dictated in Open Court)


Deputy Registrar (J)

To

1. The Comptroller & Auditor General of India,
Bahadurshah Zafar Marg, New Delhi.
2. The Accountant General (Audit)-I, A.P.Hyderabad.
sd
3. One copy to Mr.G.Bikshapathy, Advocate, CAT.Hyd.
4. One copy to Mr.G.Parameswara Rao, SC for A.G. CAT.Hyd.
5. One copy ~~spare-~~
6. One copy to Library, CAT.Hyd.

pvm


20th June 1993

TYPED BY COMPARED BY

CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

A. B. Gorthi

THE HON'BLE MR. K. BALASUBRAMANIAN :
MEMBER (ADMN)

AND

THE HON'BLE MR. T. CHANDRASEKHAR
REDDY : MEMBER (JUDL)

DATED: 28 - 6 - 1993

GREEN JUDGMENT

R.P./ C.P/M.A.No.

in

O.A.No.

518/90

T.A. No.

(W.P. No)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions
Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

Central Administrative Tribunal

REGISTRATION

6 JUL 1993

HYDERABAD BENCH.